

IN THE HIGH COURT OF KARNATAKA AT BENGALURU

DATED THIS THE 23<sup>RD</sup> DAY OF SEPTEMBER 2022

PRESENT

THE HON'BLE MR. ALOK ARADHE  
ACTING CHIEF JUSTICE

AND

THE HON'BLE MR.JUSTICE S. VISHWAJITH SHETTY

**W.A. NO.900 OF 2022 (EDN-RES)**

**C/W**

**W.A. NO.889 OF 2022 (EDN-RES)**

**W.A. NO.901 OF 2022 (END-RES)**

**W.A. NO.902 OF 2022 (EDN-RES)**

**W.A. NO.903 OF 2022 (EDN-RES)**

**W.A. NO.904 OF 2022 (EDN-RES)**

**W.A. NO.905 OF 2022 (EDN-RES)**

**IN W.A. NO.900 OF 2022**

BETWEEN:

KARNATAKA EXAMINATION AUTHORITY  
18th CROSS, SAMPIGE ROAD  
MALLESHWARAM, BENGALURU 560012  
REP BY ITS EXECUTIVE DIRECTOR.

... APPELLANT

(BY MR. N.K. RAMESH., ADV.,)

AND:

1. KEERTHANA Y.H.  
D/O HANUMANTHA REDDY, AGE 19 YEARS  
R/AT VAICHAKURAHALLI VILLAGE  
RAMPURA GOWRIBIDANUR TALUK

CHIKKABALLAPURA DISTRICT 561210  
KARNATAKA STATE.

2. VANDANA P  
D/O Y.N. PRAKASH, AGE 19 YEARS  
R/AT VAICHAKURAHALLI VILLAGE RAMPURA  
GOWRIBIDANUR TALUK  
CHIKKABALLAPURA DISTRICT 561 210  
KARNATAKA STATE.
3. DEEKSHITHA R  
D/O RAMESHA R, AGE 19 YEARS  
R/AT NO. 2086, SANTHEMAIDANA  
B.M ROAD, KOLAR, KOLAR DISTRICT 563 101  
KARNATAKA STATE.
4. NEHANANDA A  
D/O ANANDA N, AGE 19 YEARS  
R/AT DODDAKADTHUR  
MALUR TALUK, KOLAR DISTRICT  
KARNATAKA STATE.
5. YESHWANTH A  
S/O AMARESH C K, AGE 19 YEARS  
R/AT TEKAL ROAD  
NEAR NANDINI BAR AND RESTAURANT  
CHOWESHWARI NAGAR  
KOLAR DISTRICT 563101  
KARNATAKA STATE
6. KAVANA R  
D/O RAMACHANDRA REDDY, AGE 18 YEARS  
R/O VARANASI VILLAGE, MUDUWADI POST  
KOLAR TALUK AND DISTRICT 563 126  
KARNATAKA STATE.
7. SHREYAS R. GOWDA  
S/O RAVINDRA N, AGE 19 YEARS  
R/AT BEECHAGONDAHALLI  
SANTHEKALLAHALLI POST  
KOLAR TALUK AND DISTRICT 5563128  
KARNATAKA STATE.
8. N. VASANTHGOWDA  
S/O NAGABHUSHANA V, AGE 19 YEARS  
R/AT NO. 68, BOYLSONNENAHALLI  
KOLAR DISTRICT 563 129  
KARNATAKA STATE.

9. N.K. HITESH  
S/O N H KUMAR, AGE 19 YEARS  
R/AT NO. 60 NISARGA  
4th CROSS, 5th MAIN  
J B KAVAL INDUSTRIAL AREA  
SHANKAR NAGAR, BENGALURU  
NORTH BENGALURU 560 096  
KARNATAKA STATE.
10. M.B. GOURAV  
S/O M. BYREGOWDA, AGE 19 YEARS  
R/AT NO. 30, A/2, 19th B MAIN  
14th CROSS, 1st BLOCK  
RAJAJINAGAR, BENGALURU  
NORTH BENGALURU 560 010  
KARNATAKA STATE.
11. MADANKUMAR N  
S/O MAHADEVASWAMY, AGE 19 YEARS  
R/AT NO.195, YATHICH, JAI MARUTHI NAGAR  
NANDINI LAYOUT, BENGALURU 560 096  
KARNATAKA STATE.
12. KUMARASWAMY S  
S/O NAGARAJA S, AGE 19 YEARS  
R/AT NO. 91, BENNIHALLI  
HARAPANAHALLI TALUK  
DAVANAGERE DISTRICT 583127  
KARNATAKA STATE.
13. VARSHA .C  
D/O CHIKKAKESHAVA MURTHY R, AGE 19 YEARS  
R/AT NO. 3356/3, WARD NO. 3  
NEAR PRASHANTHI BALAMANDIRA  
NORTH EXTENSION, CHIKKABALLAPURA 562 101  
KARNATAKA STATE.
14. MANASWINI G  
D/O GOPALAKRISHNA M, AGE 19 YEARS  
R/AT 1656, 16th MAIN  
BANASHANKARI Ist STAGE  
BENGALURU 560 050, KARNATAKA STATE.
15. SHRAVANI P  
D/O PAPANNA G, AGE 19 YEARS  
R/AT 17th MAIN, BEHIND MARUTHI MANDIR  
VIJYANAGAR, BENGALURU 560 040  
KARNATAKA STATE.

16. ABHISHEK R  
S/O RAJU H, AGED ABOUT 19 YEARS  
R/AT 235, 4th MAIN, 4th CROSS  
AVALAHALLI, BENGALURU 560 085  
KARNATAKA STATE.
17. JAYANTHI M S  
S/O SOMASHEKAR, AGE 19 YEARS  
R/AT NO. 81, 1st CROSS  
BRINDAVANA LAYOUT, KENGERI  
BENGALURU 560 060, KARNATAKA STATE.
18. SUHAS PAPANASHI  
S/O NAGESH PAPANASHI, AGE 19 YEARS  
R/AT 310, 3rd FLOOR  
SS SWADHAMA APARTMENTS  
SMV LAYOUT, 5th BLOCK  
ULLAL MAIN ROAD, KENGERI  
BENGALURU 560 110, KARNATAKA STATE.
19. NIKITHA M  
D/O MUNIVENKATAPPA M.C., AGE 19 YEARS  
R/AT 20-21, 1st MAIN ROAD  
6TH CROSS, MSR GREEN CITY LAYOUT  
SEEGEHALLI, K.R. PURAM  
BENGALURU 560 049, KARNATAKA STATE.
20. A.V. SAMANVITHA BHAT  
D/O A. VIJAYAKUMAR  
AGED ABOUT 19 YEARS  
R/AT 746, 2nd MAIN E BLOCK  
2nd STAGE, RAJAJINAGAR  
BENGALURU 560 010, KARNATAKA STATE.
21. SUCHITHRA B  
D/O BHYRAPPA T R, AGE 19 YEARS  
R/AT RAMASWAMY NILAYA  
KUNDURU CROSS  
OPP. SAGEEVINI NURSERY, BELAGUMBA  
TUMKURU DISTRICT 572 101  
KARNATAKA STATE.
22. HANSIKHA VENKATESH  
D/O VENKATESH G, AGE 19 YEARS  
R/AT NO.3 1ST FLOOR, 1ST CROSS  
ANJANEYA LAYOUT, THINDLU MAIN ROAD  
VIDYARANYAPURA, BENGALURU-560097  
KARNATAKA STATE.
23. MITHRAVINDRA B R

D/O RAMESH B M, AGE 19 YEARS  
R/AT BEKKALALE VILLAGE  
KOPPA HOBLI, MADDUR TALUK  
MANDYA DISTRICT-571425, KARNATAKA STATE.

24. ARCHANA A L  
D/O ANJINAPPA, AGE 19 YEARS  
R/AT GUNDAMAGERE VILLAGE AND POST  
DODDABALLAPUR TALUK  
BENGALURU RURAL DISTRICT-560097  
KARNATAKA STATE.
25. YAMUNA A M  
D/O MANJUNAHTA D K, AGE 19 YEARS  
R/AT ALUR HIRIYUR  
CHITRADURGA DISTRICT-577596  
KARNATAKA STATE.
26. VYSHNAVI R  
D/O RANGE GOWDA V, AGE 19 YEARS  
CHINNAGENAHALLI VILLAGE  
GOWRIBIDANUR TALUK  
CHITRADURGA DISTRICT-561211  
KARNATAKA STATE.
27. MR. N.B. THANUSH  
S/O MR. N. BALAJI, AGE 19 YEARS  
RESIDING AT NO.253, 4TH CROSS  
5TH MAI GOKUL EXTENSION  
DIVANARAPALYA, BANGALORE-560054  
KARNATAKA STATE.
28. MR. HRISHIK L  
S/O MR LAKSHMIKANTH L, AGE 19 YEARS  
RESIDING AT NO.1020  
KUCHHAPPANAPETE, DODDABALLAPURA-561203  
KARNATAKA STATE.
29. MS. ANANYA S. KAMBI  
D/O MR. T.R. SATISH, AGE 19 YEARS  
RESIDING AT NO.107  
8TH MAIN, 6TH PHASE, 1ST STAGE  
MAHAGANAPATHI NAGAR, RAJAJINAGAR  
BANGALORE-560010, KARNATAKA STATE.
30. MR. TEJAS M  
S/O MR. S. MANJUNATH  
AGED ABOUT 19 YEARS  
RESIDING AT LAKSHMI NARASIMHASWAMI

NILAYA, BEHIND JR COLLEGE  
PARASHURAMAPURA, CHALLAKERE TALUK  
CHITRADURGA -577538, KARNATAKA STATE.

31. MR. SADASHIVASWAMI HIREMATH  
S/O MR. KUMARASWAMY, AGE 19 YEARS  
RESIDING AT BAGALAKOT MAIN ROAD  
WARD NO.2, VTC AMINAGAD PO  
AMINAGAD, HUNGUND SUB DISTRICT  
DISTRICT BAGALKOT-587112  
KARNATAKA STATE.
32. MR. CHINMAY G S  
S/O MR. SHIVAKUMAR G S, AGE 18 YEARS  
RESIDING AT NO.1726/11A 3RD MAIN  
3RD CROSS, NEAR SVS CONVENT  
NITTUVALLI, NEW EXTN  
DAVANAGERE-577004, KARNATAKA STATE.
33. MS. SANJANA B  
D/O MR. BETTASWAMY K N, AGE 19 YEARS  
RESIDING AT NO.239  
SRI RENUKA NILAYA  
9TH CROSS, NELAMAHESHWARI NAGAR  
T. DASARAHALLI, BANGALORE NORTH-560057  
KARNATAKA STATE.
34. MS. DISHITHA M R  
D/O MR. RANGASWAMY M R, AGE 18 YEARS  
R/AT. 1ST E CROSS, G M COTTAGE ROAD  
NELAGADRANAHALLI, GRUHALAKSHMI LAYOUT  
NAGASANDRA POST, BANGALORE-560073  
KARNATAKA STATE.
35. MS. YOSHITHA R  
D/O MR. RAVIRAGHU KUMAR, AGE 19 YEARS  
RESIDING AT NO.10, 1ST FLOOR, 2ND CROSS  
SRI LAKSHMI VENKATESHWARA NILAYA  
BTM LAYOUT, 1ST STAGE, OLD MADIWALA  
BANGALORE-560068, KARNATAKA STATE.
36. MR. NAVEEN BELLARY  
S/O MR. NAGARAJ BELLARY, AGE 19 YEARS  
RESIDING AT NO.303  
21ST MAIN, 17TH CROSS  
J P NAGAR, 5TH PHASE  
BANGALORE-560078, KARNATAKA STATE.
37. MS. IRSHITA SAANCHI

D/O MR. KRITISH SUVARNA AND MRS MANJULA  
AGED ABOUT 19 YEARS  
RESIDING AT NO.2-55/7  
SAIMON LANE HOLY HILL  
KANAPATHAGGU MARDI  
MANGALORE, DAKSHINA KANNADA-575005  
KARNATAKA STATE.

38. MR. SINCHAN K N  
D/O MR. NAGARAJ K V, AGE 18 YEARS  
RESIDING AT NO.3803  
12TH CROSS, 2ND STAGE  
KUMARASWAMY LAYOUT  
BANGALORE-560078, KARNATAKA STATE.
39. MR. SUHAS S  
S/O A. SRINIVASA, AGE 18 YEARS  
RESIDING AT NO.413  
2/1 MAIN ROAD, 1ST BLOCK  
RAMA KRISHNA NAGAR  
MYSORE-570023, KARNATAKA STATE.
40. MS. SUPRIYA S  
D/O A SRINIVASAM, AGE 18 YEARS  
RESIDING AT NO.413, 2/1 MAIN ROAD  
1ST BLOCK, RAMA KRISHNA NAGAR  
MYSORE-570023, KARNATAKA STATE.
41. MR. KUSHAL P V  
S/O MR. VEERABHADRAPPA P M, AGE 19 YEARS  
RESIDING AT NO.72, MAIN ROAD  
GOVINDAPPA STREET, WARD NO.13  
HOLALKERE, CHITRADURGA-577526  
KARNATAKA STATE.
42. MS. ANVITHA J. SHETTY  
D/O MR. K. JYOTHIKUMAR SHETTY, AGE 18 YEARS  
RESIDING AT NO.503  
SIRIHONEY APARTMENTS  
6TH CROSS ROAD, KATRIGUPPE  
BSK 3RD STAGE, BANGALORE-560085  
KARNATAKA STATE.
43. MS. UMME UBES  
D/O MR. MUSHTAQ AHAMED, AGE 19 YEARS  
RESIDING AT MALEBENUR  
HARIHAR TALUK, DAVANAGERE  
KARNATAKA STATE.

44. MS. MEGHANA H M  
D/O MR. H. MOHAN, AGE 18 YEARS  
RESIDING AT NO.2127  
8TH MAIN D BLOCK  
NEAR MANJUSHREEE MEDICALS  
2ND STAGE, RAJAJINAGAR  
BANGALORE-560010, KARNATAKA STATE.
45. ANEESH SANGAMESHWAR AINAPUR  
S/O SANGAMESHWAR AINAPUR, AGE 18 YEARS  
RESIDING AT SLNC, LAKSHMI KUTEERA  
19TH CROSS, KASHIMATH ROAD  
MALLESHWARAM, BENGALURU-560003  
KARNATAKA STATE.
46. STATE OF KARNATAKA  
DEPT OF HIGHER EDUCATION  
VIKASA SOUDHA, BENGALURU-560001  
REPRESENTED BY ITS SECRETARY.
47. DEPT OF PRE UNIVERSITY EDUCATION  
M S BUILDING, BENGALURU-560001  
REPRESENTED BY ITS DIRECTOR.
48. STATE OF KARNATAKA  
REP. BY ADDITIONAL CHIEF SECRETARY  
HIGHER EDUCATION  
ACS ESTABLISHMENT  
2ND GATE, 6TH FLOOR  
M S BUILDING, BENGALURU-560001.
49. ESHWAR  
S/O RAMANATH GUPTA V.A., AGE 19 YEARS  
R/O NANJUNDESHWARA  
LIONS BHAVANA ROAD  
SAI MADHUVANA LAYOUT  
CHIKKAMAGALORE-577101  
KCET NO.22UGEKN205.
50. GAGANA A.N.  
D/O A.B. NINGAPPA, AGE 19 YEARS  
R/O GAGANA NILAYA, RHB COLONY  
8TH CROSS, MAHADEVAPURA  
BANGALORE, KCET NO.22UGECT071.
51. DARSHAN M.B.  
S/O BALAJI M.S., AGE 19 YEARS  
R/O D. MALLIGERE, HOSAGAVI POST  
KOPPA, MADDUR TQ, MANDYA DIST



KCET NO.22UGEVG190.

52. DHANUSHKA S. REDDY  
D/O SRINIVASA REDDY C.N., AGE 19 YEARS  
R/O. 11, KOMMAGHATTA  
KENGARI HOBLI, BANGALORE  
KCET NO.22UGECV120.
53. DURGESH GOWDA S.S.  
S/O S.N. SAMPATH, AGE 19 YEARS  
R/O VIVEKANANDANAGAR  
BANGARPET, KOLAR  
KCET NO.22UGERM459.
54. UJJWAL S.P.  
S/O S.N. PRAKASH, AGE 19 YEARS  
R/O 43, 2ND CROSS, MAYANNA LAYOUT  
SRIKANTHPURA, NAGASANDRA POST  
BANGALORE-560073  
KCET NO.22UGEPW160.
55. PRATHIKSHA P  
D/O PARAMESH R, AGE 19 YEARS  
R/O 1-B BLOCK  
OFFICERS POLICE QUARTERS  
ASHOKNAGAR, TUMKUR  
KCET NO.22UGEYF251.
56. SRUSHTI S. SHANKAR  
D/O S.M. SHIVASHANKAR, AGE 19 YEARS  
R/O EVERSHINE APARTMENTS  
15TH MAIN, BASAVESHWARNAGAR  
WATER TANK ROAD, BANGALORE  
KCET NO.22UGEAG262.
57. B.K. BHUVAN SAHUL REDDY  
S/O B.S. KRISHNA REDDY, AGE 19 YEARS  
R/O 43, 15TH CROSS  
BHUVANESHWARINAGAR  
DASARAHALLI, BANGALORE  
KCET NO.UGAU054.
58. BHUVAN G. GOWDA  
S/O GOPALA GOWDA, AGE 19 YEARS  
R/O B.G. TILK NAGAR  
CHANNARAYAPATTNA, HASSAN DIST  
KCET NO.22UGEAX017.
59. SAHANA MAGI  
D/O SANGAMESH, AGE 19 YEARS

R/O RAGHAVENDRA COLONY  
NEAR HUNNUR WATER TANK JAMAKHANDI  
BAGALKOTE  
KCET NO.21 UGEFT258.

... RESPONDENTS

(BY MR. D.R. RAVISHANKAR, SR. COUNSEL FOR  
MR. SHIVAKUMAR, ADV., FOR R1 TO R3 AND R22 TO R27  
MR. SHARABIAH SHIVANNA, ADV., FOR R14 TO R21  
MR. RAJENDRA A. KULKARNI, ADV., FOR R28 TO R45  
MR. DHYAN CHINNAPPA, AAG A/W  
MRS. SWETHA KRISHNAPP, AGA FOR R46 TO 48)

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THIS WRIT APPEAL IS FILED U/S 4 OF THE KARNATAKA HIGH COURT ACT PRAYING TO SET ASIDE THE COMMON JUDGMENT DATED 3.9.2022 PASSED BY THE LEARNED SINGLE JUDGE IN W.P.NOS.15129/2022, 15545/2022, 15585/2022, 15586/2022, 15782/2022, 15788/2022, 16019/2022, 16417/2022 AND 16805/2022 AND DISMISS THE ABOVE WRIT PETITONS IN THE INTEREST OF JUSTICE AND EQUITY.

**IN W.A. NO.889 OF 2022**

**BETWEEN:**

THE STATE OF KARNATAKA  
REP. BY THE SECRETARY  
DEPARTMENT OF EDUCATION (HIGHER)  
VIKASA SOUDHA, BENGALURU 560 001.

... APPELLANT

(BY MR. DHYAN CHINNAPPA, AAG A/W  
MRS. SWETHA KRISHNAPPA, AGA)

**AND:**

1. KEERTHANA Y H  
D/O HANUMANTHA REDDY, AGE 19 YEARS  
R/AT VAICHAKURAHALLI VILLAGE, RAMPURA GOWRIBIDANUR  
TALUK  
CHIKKABALLAPURA DISTRICT -561210.
2. VANDANA  
D/O Y N PRAKASH, AGE 19 YEARS  
R/AT VAICHAKURAHALLI VILLAGE  
RAMPURA GOWRIBIDANUR TALUK CHIKKABALLAPURA DISTRICT  
-561210.
3. DEEKSHITHA R  
D/O RAMESHA R, AGE 19 YEARS

- R/AT NO.2086, SANTHEMAIDANA  
B M ROAD, KOLAR, KOLAR DISTRICT -563101.
4. NEHANANDA A  
D/O ANANDA N, AGE 19 YEARS  
R/AT DODDAKADTHUR, MALUR TALUK  
KOLAR DISTRICT-563130.
5. YESHWANTH A  
S/O AMARESH C K, AGE 19 YEARS  
R/AT TEKAL ROAD, NEAR NANDINI BAR AND RESTAURANT,  
CHOWESHWARI NAGAR  
KOLAR DISRICT -563101.
6. KAVANA R  
D/O RAMACHANDRA REDDY, AGE 18 YEARS  
R/O VANARASI VILLAGE, MUDUWADI POST  
KOLAR TALUK AND DISTRICT -563126.
7. SHREYAS R. GOWDA  
S/O RAVINDRA N, AGE 18 YEARS  
R/AT BEECHAGONDAHALLI, SANTHEKALLAHALLI POST, KOLAR  
TALUK AND DISTRICT -5563128.
8. N. VASANTHGOWDA  
S/O NAGABHUSHANA V, AGE 19 YEARS  
R/AT NO.68, BOYLSONNENAHALLI  
KOLAR DISTRICT-563129.
9. N.K. HITESH  
S/O N.H. KUMAR, AGE 19 YEARS  
R/AT NO.60, NISARGA, 4TH CROSS  
5TH MAIN, J B KAVAL INDUSTRIAL AREA  
SHANKAR NAGAR, BANGALORE NORTH  
BENGALURU -560096.
10. M.B. GOURAV  
S/O M. BYREGOWDA, AGE 19 YEARS  
R/AT NO.30 A/2, 19TH B MAIN 14TH CROSS  
1ST BLOCK, RAJAJINAGAR, BENGALURU NORTH BENGALURU -  
560010.
11. MADANKUMAR N  
S/O MAHADEVASWAMY, AGE 19 YEARS  
R/AT NO.195, YATHICH, JAI MARUHI NAGARA NANDINI LAYOUT,  
BENGALURU -560096.
12. KUMARASWAMY S

S/O NAGARAJA S, AGE 19 YEARS  
R/AT NO.91, BENNIHALLI, HARAPANAHALLI TALUK DAVANAGERE  
DISTRICT-583127.

13. VARSHA C  
D/O CHIKKAKESHAVA MURTHY R, AGE 19 YEARS R/AT  
NO.3356/3, WARD NO.3 NEAR PRASHANTHI BALAMANDIRA,  
NORTH EXTENSION CHIKKABALLAPURA -562101.
14. THE KARNATAKA EXAMINATION AUTHORITY  
18TH CROSS ROAD, SAMPIGE ROAD  
MALLESHWARAM, BENGALURU -560012  
REP BY THE EXECUTIVE DIRECTOR.

... RESPONDENTS

(BY MR. D.R. RAVISHANKAR, SR. COUNSEL FOR  
MR. SHIVAKUMAR, ADV., FOR R1 TO R13)

- - -

THIS WRIT APPEAL IS FILED U/S 4 OF THE KARNATAKA HIGH COURT ACT PRAYING TO ALLOW THIS WRIT APPEAL AND SET ASIDE THE ORDER DATED 03/09/2022 PASSED BY THE LEARNED SINGLE JUDGE OF THIS HON BLE COURT IN WP NO.15545/2022, C/W WP NO.15585/22, C/W WP NO.15586/22, C/W WP NO.15782/22, C/W WP NO.15788/22 C/W WP NO.16019/22 AND CONSEQUENTLY DISMISS THE WRIT PETITIONS.

**IN W.A. NO.901 OF 2022**

**BETWEEN:**

1. THE STATE OF KARNATAKA  
REP. BY THE UNDER SECRETARY  
DEPT OF EDUCATION  
(PRE UNIVERSITY EDUCATION)  
M.S. BUILDING, BENGALURU-560001.
2. THE STATE OF KARNATAKA  
REP. BY ADDITIONAL CHIEF SECRETARY  
HIGHER EDUCATION DEPT  
GOVERNMENT OF KARNATAKA  
ACS ESTABLISHMENT, 2ND GATE  
6TH FLOOR, M.S. BUILDING, BANGALORE-560001.

... APPELLANTS

(BY MR. DHYAN CHINNAPPA, AAG A/W  
MRS. SWETHA KRISHNAPPA, AGA)

**AND:**

1. MANASWINI G  
D/O GOPALAKRISHNA M, AGE 19 YEARS

R/AT 1656, 16TH MAIN, BANASHANKARI 1ST STAGE  
BENGALURU-560050.

2. SHRAVANI P  
D/O PAPANNA G, AGE 19 YEARS  
R/AT 17TH MAIN, BEHIND MARUTHI MANDIR VIJAYANAGAR,  
BENGALURU-560 040.
3. ABHISHEK R  
S/O RAJU H, AGE 19 YEARS  
R/AT 235, 4TH MAIN, 4TH CROSS  
AVALLAHALLI, BENGALURU-560085.
4. JAYANTH M S  
S/O SOMASHEKAR, AGE 19 YEARS  
R/AT 81, 1ST CROSS, BRINDAVNA LAYOUT  
Kengeri, BENGALURU-560 060.
5. SUHAS PAPANASHI  
S/O NAGESH PAPANASHI, AGE 19 YEARS  
R/AT 310, 3RD FLOOR, SS SWADHAMA APARTMENTS SMV  
LAYOUT 5TH BLOCK, ULLAL MAIN ROAD Kengeri, BENGALURU-  
560 110.
6. NIKITHA M  
D/O MUNIVENKATAPPA M.C. AGE 19 YEARS  
R/AT 20-21, 1ST MAIN ROAD, 6TH CROSS  
MSR GREEN CITY LAYOUT, SEEGEHALLI  
K.R.PURAM, BENGALURU-560049.
7. A.V. SAMANVITHA BHAT  
D/O A. VIJAYKUMAR, AGE 19 YEARS  
R/AT 746, 2ND MAIN, E BLOCK, 2ND STAGE RAJAJINAGAR,  
BENGALURU-560 010.
8. KARNATAKA EXAMINATION AUTHORITY  
REP. BY THE SECRETARY  
8TH CROSS ROAD, SAMPIGE ROAD  
MALLESHWARAM, BENGALURU-560012.

... RESPONDENTS

(BY MR. SHATHABISH SHIVANNA, ADV., FOR C/R1 TO R7  
MR. N.K. RAMESH, ADV., R8)

- - -

THIS WRIT APPEAL IS FILED U/S 4 OF THE KARNATAKA HIGH  
COURT ACT PRAYING TO ALLOW THIS WRIT APPEAL AND SET ASIDE THE  
ORDER DATED 03/09/2022 PASSED BY THE LEARNED SINGLE JUDGE  
OF THIS HON BLE COURT IN WP NO.15545/2022, C/W WP NO.15585/22,

C/W WP NO.15586/22, C/W WP NO.15782/22, C/W WP NO.15788/22  
C/W WP NO.16019/22 AND CONSEQUENTLY DISMISS THE WRIT  
PETITIONS.

**IN W.A. NO.902 OF 2022**

BETWEEN:

THE STATE OF KARNATAKA  
REP. BY THE SECRETARY  
DEPT OF EDUCATION (HIGHER)  
VIKASA SOUDHA, BENGALURU-560001.

... APPELLANT

(BY MR. DHYAN CHINNAPPA, AAG A/W  
MRS. SWETHA KRISHNAPPA, AGA)

AND:

1. SHUCHITRA .B  
D/O BHYRAPPA T.R. AGE 19 YEARS  
R/AT RAMASWAMY NILAYA, KUNDURU CROSS  
OPP. SANGEEVINI NURSERY, BELAGUMBA TUMAKURU  
DISTRICT-572 101.
2. HANSIKHA VENKATESH  
D/O VENKATESHA G, AGE 19 YEARS  
R/AT NO.3, 1ST FLOOR, 1ST CROSS  
ANJANEYA LAYOUT, THINDLU MAIN ROAD VIDYARANYAPURA,  
BENGALURU-560 097.
3. THE KARNATAKA EXAMINATION AUTHORITY  
18TH CROSS ROAD, SAMPIGE ROAD  
MALLESHWARAM, BENGALURU-560012  
REP. BY THE EXECUTIVE DIRECTOR.

... RESPONDENTS

(BY MR. D.R. RAVISHANKAR, SR. COUNSEL FOR  
MR. SHIVAKUMAR, ADV., FOR R1 TO R2  
MR. N.K. RAMESH, ADV., FOR R3)

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THIS WRIT APPEAL IS FILED U/S 4 OF THE KARNATAKA HIGH  
COURT ACT PRAYING TO ALLOW THIS WRIT APPEAL AND SET ASIDE THE  
ORDER DATED 03/09/2022 PASSED BY THE LEARNED SINGLE JUDGE  
OF THIS HON BLE COURT IN WP NO.15545/2022, C/W WP NO.15585/22,  
C/W WP NO.15586/22, C/W WP NO.15782/22, C/W WP NO.15788/22  
C/W WP NO.16019/22 AND CONSEQUENTLY DISMISS THE WRIT  
PETITIONS.

**IN W.A. NO.903 OF 2022**

BETWEEN:

THE STATE OF KARNATAKA  
REP. BY THE SECRETARY  
DEPT OF EDUCATION (HIGHER)  
VIKASA SOUDHA, BENGALURU-560001.

... APPELLANT

(BY MR. DHYAN CHINNAPPA, AAG A/W  
MRS. SWETHA KRISHNAPPA, AGA)

AND:

1. MITHRAVINDA B R  
D/O RAMESH B.M. AGE 19 YEARS  
R/AT BEKKALALE VILLAGE, KOPPA HOBLI  
MADDUR TALUK, MANDYA DISTRICT-571 425.
2. ARCHANA A.L.  
D/O ANJINAPPA, AGE 19 YEARS  
R/AT GUNDAMAGERE VILLAGE AND POST DODDABALLAPUR  
TALUK  
BANGALORE RURAL DISTRICT-560097.
3. YAMUNA A.M.  
D/O MANJUNATHA D.K. AGE 19 YEARS  
R/AT ALUR, HIRIYUR, CHITRADURGA DISTRICT.
4. VYSHNAVI R  
D/O RANGE GOWDA V, AGE 19 YEARS CHINNAGENAHALLI  
VILLAGE  
GOWRIBIDANUR TALUK  
CHITRADURGA DISTRICT-561 211.
5. THE KARNATAKA EXAMINATION AUTHORITY  
18TH CROSS ROAD, SAMPIGE ROAD  
MALLESHWARAM, BENGALURU-560012  
REP. BY THE EXECUTIVE DIRECTOR.

... RESPONDENTS

(BY MR. D.R. RAVISHANKAR, SR. COUNSEL FOR  
MR. SHIVAKUMAR, ADV., FOR R1 TO R4  
MR. N.K. RAMESH, ADV., FOR R5)

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THIS WRIT APPEAL IS FILED U/S 4 OF THE KARNATAKA HIGH COURT ACT PRAYING TO ALLOW THIS WRIT APPEAL AND SET ASIDE THE ORDER DATED 03/09/2022 PASSED BY THE LEARNED SINGLE JUDGE OF THIS HON BLE COURT IN WP NO.15545/2022, C/W WP NO.15585/22, C/W WP NO.15586/22, C/W WP NO.15782/22, C/W WP NO.15788/22

C/W WP NO.16019/22 AND CONSEQUENTLY DISMISS THE WRIT PETITIONS.

**IN W.A. NO.904 OF 2022**

**BETWEEN:**

1. THE STATE OF KARNATAKA  
REP. BY THE UNDER SECRETARY  
DEPT OF EDUCATION  
(PRE UNIVERSITY EDUCATION)  
M.S. BUILDING, BENGALURU-560001.
  2. THE STATE OF KARNATAKA  
REP. BY ADDITIONAL CHIEF SECRETARY  
HIGHER EDUCATION DEPT  
GOVERNMENT OF KARNATAKA  
ACS ESTABLISHMENT, 2ND GATE  
6TH FLOOR, M.S. BUILDING, BANGALORE-560001.  
... APPELLANTS
- (BY MR. DHYAN CHINNAPPA, AAG A/W  
MRS. SWETHA KRISHNAPPA, AGA)

**AND:**

- 1 MR. N.B. THANUSH  
S/O MR. N. BALAJI, AGE 19 YEARS  
RESIDING AT NO.253, 4TH CROSS  
5TH MAIN, GOKUL EXTENSION  
DIVANARAPALYA, BANGALORE-560 054.
2. MR. HRISHIK .L  
S/O MR. LAKSHMIKANTH L, AGE 19 YEARS  
RESIDING AT NO.1020, KUCCHAPPANAPETE DODDABALLAPURA-  
561 203.
3. MS. ANANYA S. KAMBI  
D/O MR. T.R. SATISH, AGE 19 YEARS  
RESIDING AT NO.107, 8TH MAIN, 6TH PHASE  
1ST STAGE, MAHAGANAPATHI NAGAR  
RAJAJINAGAR, BANGALORE-560 010.
4. MR. TEJAS .M  
S/O MR. S. MANJUNATH, AGE 19 YEARS  
RESIDING AT LAKSHMI NARASIMHASWAMI NILAYA BEHIND JR.  
COLLEGE, PARASHURAMAPURA CHALLAKERE TALUK,  
CHITRADURGA-577 538.
5. MR. SADASHIVASWAMI HIREMATH  
S/O MR. KUMARASWAMY, AGE 19 YEARS  
RESIDING AT BAGALAKOT MAIN ROAD



WARD NO.2, VTC AMINAGAD PO, AMINAGAD HUNGUND SUB-DISTRICT, DISTRICT BAGALKOT.

6. MR. CHINMAY G. S.  
S/O MR. SHIVAKUMAR. G. S. AGE 18 YEARS  
R/AT NO.1726/11A, 3RD MAIN, 3RD CROSS  
NEAR SVS CONVENT, NITTUVALLI NEW EXTN., DAVANAGERE-577 004.
7. MS. SANJANA .B  
D/O MR. BETTASWAMY K.N. AGE 19 YEARS  
RESIDING AT NO.239, SRI RENUKA NILAYA  
9TH CROSS, NELAMAHESHWARI NAGAR  
T. DASARAHALLI, BANGALORE NORTH-560 057.
8. MS. DISHITHA M.R.  
D/O MR. RANGASWAMY M.R. AGE 18 YEARS  
RESIDING AT 1ST E CROSS, G.M. COTTAGE ROAD  
NELAGADRANAHALLI, GRUHALAKSHMI LAYOUT NAGASANDRA  
POST, BANGALORE-560 073.
9. MS. YOSHITHA R  
D/O MR. RAVIRAGHU KUMAR, AGE 19 YEARS RESIDING AT  
NO.10, 1ST FLOOR, 2ND CROSS  
SRI LAKSHMI VENKATESHWARA NILAYA  
BTM LAYOUT, 1ST STAGE, OLD MADIWALA BANGALORE-560 068.
10. MR. NAVEEN BELLARY  
S/O MR. NAGARAJ BELLARY, AGE 19 YEARS  
RESIDING AT NO.303, 21ST MAIN,17TH CROSS  
J. P. NAGAR, 5TH PHASE, BANGALORE-560 078.
11. MS. IRSHITA SAANCHI  
D/O MR. KRITISH SUVARNA AND  
MRS. MANJULA, AGE 19 YEARS  
RESIDING AT NO. 2-55/7, SAIMON LANE  
HOLY HILL, KANAPATHAGGU MARDI  
MANGALORE, DAKSHINA KANNADA, KARNATAKA.
12. MS. SINCHAN K. N.  
D/O MR. NAGARAJ. K.V. AGE 18 YEARS  
RESIDING AT NO. 3803, 12TH CROSS, 2ND STAGE  
KUMARASWAMY LAYOUT, BANGALORE-560 078  
KARNATAKA STATE.
13. MR. SUHAS .S  
S/O A. SRINIVASA, AGE 18 YEARS  
RESIDING AT NO. 413, 2/1 MAIN ROAD  
1ST BLOCK, RAMA KRISHNA NAGAR

MYSORE-570 023.

14. MS. SUPRIYA S  
D/O A. SRINIVASAM, AGE 18 YEARS  
RESIDING AT NO. 413, 2/1 MAIN ROAD  
1ST BLOCK, RAMA KRISHNA NAGAR  
MYSORE-570 023.
15. MR. KUSHAL P.V.  
S/O MR. VEERABHADRAPPA. P.M. AGE 19 YEARS RESIDING AT  
NO. 72, MAIN ROAD, GOVINDAPPA STREET, WARD NO. 13,  
HOLALKERE  
CHITRADURGA-577 526.
16. MS. ANVITHA J. SHETTY  
D/O MR. K. JYOTHIKUMAR SHETTY, AGE 18 YEARS RESIDING AT  
NO. 503, SIRIHONEY APARTMENTS  
6TH CROSS ROAD, KATRIGUPPE  
BSK 3RD STAGE, BANGALORE-560 085.
17. MS. UMME UBES  
D/O MR. MUSHTAQ AHAMED, AGE 19 YEARS RESIDING AT  
MALEBENUR, HARIHAR TALUK DAVANAGERE.
18. MS. MEGHANA H. M.  
D/O MR. H. MOHAN, AGE 18 YEARS  
RESIDING AT NO. 2127, 8TH MAIN, D BLOCK  
NEAR MANJUSHREE MEDICALS, 2ND STAGE RAJAJINAGAR,  
BANGALORE-560 010.
19. KARNATAKA EXAMINATION AUTHORITY  
REP. BY THE SECRETARY  
8TH CROSS ROAD, SAMPIGE ROAD  
MALLESHWARAM, BENGALURU-560012.

... RESPONDENTS

(BY MR. RAJENDRA B. KULKARNI, ADV., FOR R1 TO R18  
MR. N.K. RAMESH, ADV., FOR R19)

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THIS WRIT APPEAL IS FILED U/S 4 OF THE KARNATAKA HIGH COURT ACT PRAYING TO ALLOW THIS WRIT APPEAL AND SET ASIDE THE ORDER DATED 03/09/2022 PASSED BY THE LEARNED SINGLE JUDGE OF THIS HON BLE COURT IN WP NO.15545/2022, C/W WP NO.15585/22, C/W WP NO.15586/22, C/W WP NO.15782/22, C/W WP NO.15788/22 C/W WP NO.16019/22 AND CONSEQUENTLY DISMISS THE WRIT PETITIONS.

**IN W.A. NO.905 OF 2022**

BETWEEN:

1. THE STATE OF KARNATAKA  
REP. BY THE UNDER SECRETARY  
DEPT OF EDUCATION  
(PRE UNIVERSITY EDUCATION)  
M.S. BUILDING, BENGALURU-560001.
  2. THE STATE OF KARNATAKA  
REP. BY ADDITIONAL CHIEF SECRETARY  
HIGHER EDUCATION DEPT  
GOVERNMENT OF KARNATAKA  
ACS ESTABLISHMENT, 2ND GATE  
6TH FLOOR, M.S. BUILDING, BANGALORE-560001.  
... APPELLANTS
- (BY MR. DHYAN CHINNAPPA, AAG A/W  
MRS. SWETHA KRISHNAPPA, AGA)

AND:

1. ANEESH SANGAMESHWAR AINAPUR  
S/O SANGAMESWARA AINAPURA, AGE 18 YEARS  
R/AT SLNC LAKSHMI KUTTEERA, 19TH CROSS  
KASHMMIATH ROAD, MALLESHWARAM BANGALORE.
  2. KARNATAKA EXAMINATION AUTHORITY  
REP. BY THE SECRETARY  
8TH CROSS ROAD, SAMPIGE ROAD  
MALLESHWARAM, BENGALURU-560012.  
... RESPONDENTS
- (BY MS. M.L. SUVARNA, ADV.,  
MR. N.K. RAMESH, ADV., FOR R2)

THIS WRIT APPEAL IS FILED U/S 4 OF THE KARNATAKA HIGH COURT ACT PRAYING TO ALLOW THIS WRIT APPEAL AND SET ASIDE THE ORDER DATED 03/09/2022 PASSED BY THE LEARNED SINGLE JUDGE OF THIS HON BLE COURT IN WP NO.15545/2022, C/W WP NO.15585/22, C/W WP NO.15586/22, C/W WP NO.15782/22, C/W WP NO.15788/22 C/W WP NO.16019/22 AND CONSEQUENTLY DISMISS THE WRIT PETITIONS.

THESE WRIT APPEALS COMING ON FOR PRELIMINARY HEARING, THIS DAY, **ACTING CHIEF JUSTICE** DELIVERED THE FOLLOWING:

**JUDGMENT**IN W.A.No.900/2022

Sri N.K. Ramesh, learned Counsel for the appellant, Sri D.R.Ravishankar, learned Senior Counsel for respondent nos.1 to 3 & 22 to 27, Sri Sharabiah Shivanna, learned Counsel for respondent nos.14 to 21, Sri Rajendra A.Kulkarni, learned Counsel for respondent nos.28 to 45, Sri Dhyan Chinnappa, learned Additional Advocate General a/w Smt. Swetha Krishnappa, learned AGA for respondent nos. for respondent nos.46 to 48.

In W.A. NO.889/2022

Sri. Dhyan Chinnappa, learned Additional Advocate General a/w Smt. Swetha Krishnapp, learned AGA for the appellants, Sri. D.R. Ravishankar, learned Senior Counsel for Sri. Shivakumar, learned counsel for respondent nos.1 to 13 and 23 to 28, Sri.

N.K. Ramesh, learned counsel for respondent no.4, Sri. Sharabiah Shivanna, learned counsel for respondent nos.15 to 22, Sri. Rajendra B. Kulkarni, learned Counsel for respondent nos. 29 to 46.

After hearing learned counsel, Office Objections are ignored.

These intra-court appeals are filed against the order dated 3 September 2021 passed by learned single judge in WP number 155545 of 22 and other connected write petitions paragraph we have heard the learn it counsel for the parties at length. During the pendency of this appeal, the state of Karnataka vide order No.ED 278 TEC 2022 has constituted an expert committee on 20.09.2022 to examine the possibility of drawing a methodology in calculating the qualifying examination marks of II PUC batch 2021 for the UGCET academic year 2022–2023. The aforesaid committee constituted of following members:

1. Dr.B.Thimme Gowda, Vice Chairman, Karnataka State Higher Education Council, Bangalore.
2. Prof. S.A.Kori, Vice Chancellor, Central University of Andhra Pradesh, Ananthapura, Andhra Pradesh.
3. Shri N.Ravichandran, Director - Technical Education Bangalore.
4. Prof.M.R.N.Murthy, Retired Dean, Indian Institute of Science Bangalore, Bangalore.
5. Prof. N.Yathindra, Professor Emeritus, Institute of Bio Informatics and Applied Biotechnology, Bangalore.

2. The committee was also aided by Dr.Ayachith N., Professor Emeritus, VTU, Prof. Suresh Chandra K, Retired Professor of Statistics, University of Madras and Dr.Jagadeesh R., Assistant Professor of Mathematics, Government of First Grade College, Ramanagar.

3. The Committee after thorough examination of the issue for assigning CET Rankings, has proposed two methods. The committee has examined the methods of calculating the qualifying examination marks of II PUC batch and has recommended the second method. The relevant extract reads as under:

*After normalisation, using the basis of 50% of CET marks, for determining the ranks for the covid batch students may improve their ranking and this may affect the ranking of post covid batch of students to some extent. Therefore, to safeguard the interest of post covid batch students also, seats in IT related branches in colleges as per previous years preferred selection of seats may be increased by 10%.*

4. During the course of hearing, a consensus has been evolved amongst the learned counsel for the parties in respect of second method for evaluation of the marks of II PUC batch 2021 for the UGCET

academic year 2022–2023 be made the basis for assigning CET rankings to the students. It is therefore directed that aforesaid second method shall be made the basis for assigning CET rankings and the State Government shall issue a notification accordingly. It is clarified that the qualifying marks secured in the examination of II PUC batch 2021 for the UGCET academic year 2022–2023 shall be calculated only for the limited purpose of assigning the CET ranking and shall have no further effect.

Accordingly, these appeals are disposed of.

**Sd/-  
ACTING CHIEF JUSTICE**

**Sd/-  
JUDGE**